

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

T.P.No. 116/KB/2017
CP-1028/2016

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06th November 2017, 10.30 A.M

Name of the Company		Sita Plantations Pvt.Ltd.	
Under Section		391(2),394	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Mr. Manoj Bhutera, Adv
N. GURUMURTHY, FCA

Am
Petitioner

6/11/2017
6/11/2017

ORDER

Ld. Counsel for the petitioner are present.

Ld. Counsel for the petitioner made a request that time may be given for placing consent of creditors in the form of an affidavit. Prayer is allowed. Supplementary affidavit annexing the consent of the creditors may be filed within 2 weeks.

List on 23/11/2017.

Sd

(Jinan K.R.)
Member (J)

Sd

(Vijai Pratap Singh)
Member (J)